

(18)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

A. Sivastara  
for B. Dhanraj

Counsel for Rg-Rg



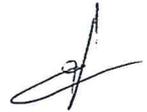
1. D. Jayalalitha

Counsel for petitioners



Sandeep Kumar

Counsel for Respondent



for Cibi Vishnu

**ORDER**

PCS appeared for the petitioner. Representing counsel for the respondents are present and stated that the matter is pending before the NCLAT in relation to the orders passed by this Bench. Both the parties prayed for time for making submissions. At their request time is enlarged. Put up on 17.01.2018.

*-sd-*  
**(S.VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)  
/pb/

*-sd-*  
**(K.ANANTHA PADMANABHA SWAMY)**  
MEMBER (JUDICIAL)